

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 22.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 291 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	New Engineering Works Vs. NTPC GE Power Services Pvt. Ltd.	Ankur S. Kulkarni
2.	I.A. No. 294 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Suraj Jose Vs. Federal Bank Ltd. & Anr.	B. Renjith Marar

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By Order

-sd/-

Assistant Registrar